

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4011  
ANSWERED ON:23.12.2015  
Licence for Boot Polishing  
Shetty Shri Gopal Chinayya

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether issuance of licences for doing the job of boot polishing at the railway platforms in the country is banned for the last three years;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether the Government proposes for to issue more licences for the job of boot polish at the railway platforms keeping in view the increasing number of platforms; and
- (d) if so, the time by which it is likely to be done?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI MANOJ SINHA)

(a) & (b): No, Madam. However, Zonal Railways have been advised to progressively discourage the practice of issuing such license to workers/contractors /societies due to space constraints.

(c) & (d): Zonal Railways have been authorised to frame their own policy regarding issue of license(s) to Shoe-shine workers/contractors/societies at Railway Stations.

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